Name of the Corporate Debtor: SATRA PROPERTY DEVELOPERS PRIVATE LIMITED: Date of Commencement of CIRP: 10-08-2020; List of Creditors as on: 29-01-2024; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 1; Last 5 digitof registration number: 10416

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00			0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1363277076	1	1363277076	27.44				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	19	8370366736	11	914666400	18.41		7455700336		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	27	11624899	25	7176769	0.14		4448130	0	Annexure 6
7	Operational creditors (Government Dues)	1	20726544	1	20726544	0.42				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	122544137	23	89958951	1.81		32585186		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	37	6002689598	3	2572228504	51.78		3430461094		Annexure 9
Total		115	15891228990	64	4968034244	100.00		10923194746	0	